

IN THE COURT OF JUDICIAL MAGISTRATE FIRST CLASS,
DIBRUGARH

Present: Sri Rinku Boro, JMFC

(04.07.2022)

PRC 270/2019 (GR 4716/2018)

Dibrugarh PS Case No. 1974/2018, U/s 294/34 of IPC

COMPLAINANT	STATE OF ASSAM
REPRESENTED BY	SRI L. DEORI, ADDL. APP
ACCUSED	1. ABBASH ALI S/O BABU ALI 2. BABU ALI S/O KT RAHAT ALI ALL R/O PALTAN BAZAR, WATER TANK PS- DIBRUGARH DIST- DIBRUGARH
REPRESENTED BY	SMTI NEELANJANA BARUAH, LD. ADVOCATE



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04.07.2022
Judicial Magistrate 1st Class
Dibrugarh